

12-32 hrs.

PAPERS LAID ON THE TABLE

**NOTIFICATION AND DELHI MOTOR VEHICLES RULES; REPORT ETC. OF SHIPPING DEVELOPMENT COMMITTEE; AND ANNUAL REPORT OF HINDUSTAN SHIPYARD LTD.**

**The Minister of Civil Aviation (Shri Kanungo):** On behalf of Shri Raj Bahadur I beg to lay on the Table a copy each of the following papers:—

- (i) Notification No. F.12(95)/62-PR(T) published in Delhi Gazette dated the 28th January, 1965, making certain amendment to the Delhi Motor Vehicles Rules, 1940, under sub-section (3) of section 133 of the Motor Vehicles Act, 1939. [Placed in Library, see No. LT-4280/65].
- (ii) Report and the Certified Accounts of the Shipping Development Fund Committee for the year 1962-63, together with the Audit Report thereon, under sub-section (6) of section 16 of the Merchant Shipping Act, 1958. [Placed in Library, see No. LT-4281/65].
- (iii) Annual Report of the Hindustan Shipyard Limited, New Delhi, for the year 1963-64, along with the Audited Accounts and the comments of the Comptroller and Auditor-General thereon, under sub-section (1) of section 619A of the Companies Act, 1956. [Placed in Library, see No. LT-4282/65].

**NOTIFICATIONS UNDER EMPLOYEES PROVIDENT FUNDS (AMENDMENT) SCHEMES ETC.**

**The Deputy Minister in the Ministry of Defence (Dr. D. S. Raju):** On behalf of Shri Jaganatha Rao, I beg to lay on the Table—

- (1) a copy each of the following Notifications under sub-section

(2) of section 7 of the Employees' Provident Funds Act, 1952:—

- (i) The Employees' Provident Funds (Third Amendment) Scheme, 1965, published in Notification No. GSR 351, dated the 6th March, 1965.
  - (ii) The Employees' Provident Funds (Fourth Amendment) Scheme, 1965, published in Notification No. GSR 401, dated the 13th March, 1965.
  - (iii) The Employees' Provident Funds (Fifth Amendment) Scheme, 1965, published in Notification No. GSR 475, dated the 27th March, 1965. [Placed in Library, see No. LT14283/65].
- (2) a copy of Notification No. GSR 402, dated the 13th March, 1965, under sub-section (2) of section 4 of the Employees' Provident Funds Act, 1952, adding the bread industry to Schedule I to the said Act. [Placed in Library, see No. LT-4284/65].

12.33 hrs.

RE: DISCUSSION ON SITUATION ARISING OUT OF ATTACKS BY PAKISTAN ON KUTCH BORDER

**Mr. Speaker:** I have to inform the House that the following motion, of which notice has been received from the Prime Minister, has been admitted by me and will be taken up for discussion tomorrow, the 28th April, 1965:—

“That the situation arising out of the repeated and continuing attacks by the armed forces of Pakistan on the Kutch border be taken into consideration.”

I have read it out so that hon. Members might be able to send in amendments, if they so desire.

श्री बागड़ी (हिपार) : मेरा एक व्यवस्था का प्रश्न है ।